

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

OA/020/00585/2018  
Date of Order : 26-06-2019

Between :

Smt.M.Suryakantham W/o Late M.J.Prasad Rao,  
Aged about 64 years, Occ : Houewife, Gr 'C',  
R/o RWS & S Division Lala Cheruvu,  
Rajamahendravaram, East Godavari District,  
Andhra Pradesh-533 104. ....Applicant

AND

1. The Union of India,  
Rep by its Chief Postmaster General,  
Postal Department, New Delhi.
2. The Director of Accounts (Postal AP Circle),  
Hyderabad-500 001.
3. The Superintendent of Post Office,  
Amalapuram Division, Amalapuram,  
East Godavari District-533 201. ....Respondents

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Counsel for the Applicant: Mr.J.Satya Prasad

Counsel for the Respondents : Mrs.M.Swarna, Addl. CGSC

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CORAM :

THE HON'BLE MR.B.V.SUDHAKAR, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.B.V.Sudhakar,Administrative Member)

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Applicant's counsel absent. It has been observed that on last three occasions also the applicant's counsel was not there.

2. Today the Original Application was listed under the caption "for dismissal". Learned Standing Counsel for Respondents present. In view of

the above position, OA is dismissed for lack of prosecution.

3. No order as to costs.

(B.V.SUDHAKAR)  
ADMINISTRATIVE MEMBER

Dated : 26<sup>th</sup> June, 2019.  
Dictated in Open Court.

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